Annexure-7

				10	-		
	ω	2	1	SI No.			
TOTAL	The Income Tax Department	Department of GST, GST	The Commissioner, 1 CGST and Central Excise, GST Raipur	Department	Details of Claimant Date of Claim received	Name of the Corporate Debtor: SUN-POWER METALICS PRIVATE LIMITED; Date of Commencement of CIRP: 02.1  Operational Creditors (Government Dues)	
	TDS	GST	GST	Government			Name
	08-02-2024	20-03-2024	07-03-2024	Date of receipt			e of the Corp
8,95,58,500.00	6,04,940	20-03-2024 7,19,87,209.00	07-03-2024 1,69,66,351.00	Amount Claimed			orate Debtor: SUI
8,95,58,500.00 8,95,58,500.00	0,04,040	7,19,87,209.00 Unsecured	1,69,66,351.00 Unsecured	Amount of claim Nature of admitted daim	Details of Claims Admitted		N-POWER METALIC
	6,04,940 Unsecured			Nature of daim			S PRIVATE LIN
0	No	No	No	Whether related party?			/IITED; Date of Com
	NIL	NIL	NIE	% of voting share in CoC			mencement of CIRP:
				contingent claim	Amount of		02.01.2024; Li
	Nil	N:i	Nii	contingent dues, that may be set claim off	Amount of Amount of any mutual	Amount of any mutual	
		• ,		Amount of Claim under Verification		9.2024 (Version 4)	01.2024; List of Creditors as on: 21.09.2024 (Version 4)
				Amount of claim not admitted			
				Remarks, if any			

For Sun-power Metalics Private Limited (Under CIRP)